

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-726/2015
in
OA-2504/2015**

New Delhi this the 15th day of February, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

HC Virender Kumar,
Belt No.267/Crime, PIS No.28980406
S/o Des Raj,
R/o House No.3, Neel Kanth Enclave,
Najafgarh, Delhi-110043.
(By Advocate : Shri Sourabh Ahuja)

... Petitioner

Versus

1. Mr. Bhim Sen Bassi,
Commissioner of Police, Delhi Police,
Police Head Quarter,
IP Estate, MSO Building,
New Delhi.

2. Mr. G. S. Awana,
Deputy Commissioner of Police (Establishment),
PHQ,
IP Estate, MSO Building,
New Delhi.

...

Respondents

(By Advocate: Ms. Neetu Mishra for Ms. Rashmi Chopra)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. The present CP is filed alleging violation of the order of this Tribunal dated 15.07.2015 in OA No. 2504/2015 wherein the Tribunal disposed of the OA as under:

"3. In the circumstances, the OA is disposed of at the admission stage itself without going into the merits of the case by directing the respondents to consider the representation of the applicant and to pass an appropriate speaking and reasoned order within a period of 90 days from the date of receipt of copy of this order, in accordance with law. No costs."

3. Today, Ms. Neetu Mishra, learned proxy counsel appearing for respondents for Ms. Rashmi Chopra, while producing a copy of the order dated 15.12.2015 submits that they have filed a compliance affidavit vide diary No. 838 on 25.01.2016 and since they have fully complied with the order of this Tribunal by passing a speaking order, the CP may be closed.

4. In the circumstances and in view of the substantial compliance of the order of this Tribunal, the CP is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to question the Order now passed by the respondent if he is still having any grievance against the same, in accordance with law. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/ns/